

NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.232
CP(IB)/60(MP)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Encore Asset Reconstruction Company Pvt Ltd
V/s
Keshav Kumar Nachani
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on 15/02/2024

Coram:

P. Mohan Raj, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Roshan Verma (physical)
For the Respondent : Ld. Adv. Mr. B.M. Maheshwari

ORDER

Due to the paucity of time, the matter could not be heard.

List the matter on **21.03.2024**.

sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Neeraj

sd/-

P. MOHAN RAJ
MEMBER (JUDICIAL)